NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/38 & 39/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. VISHAL DEV & ANOTHER

NAME OF THE RESPONDENT(S)

: AARTHIK PROPERTIES LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

A. S. Saravanan.

Advocale for peh. h. our

the give 10/8/12.

ORDER

Counsel for the Petitioner present. He stated that he has sent a notice to the Respondent for his appearance. While hearing his submission, it is observed that the statutory compliance to be made as per the I&B Code, 2016 of MCA Notification dated 29.06.2017 was not done. Therefore, the petition stands **abated**.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)

ghk